NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 56(ND) 2018

CORAM:

PRESENT: MS. DEEPA KRISHAN HON'BLE MEMBER(T)

MS. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Sh Sanjay Kumar & Ors. Vs. Tirupati Balaji Furnaces Pvt. Ltd. &Ors.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2017

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the petitioner:

Mr. Sanjay Kumar, Advocate

For the Respondent: Mr Abhishek Attrey, Advocate

ORDER

Mr. Abhishek Attrey, Ld. Advocate has appeared on behalf of the Respondent.

The Petitioner shall ensure that the complete paper book is supplied to the Ld. Counsel for the Respondent within two days, upon which the reply shall be filed.

To come up on 5th February, 2018.

(Deepa Krishan)

- S-d-1

Member (T)

(Ina Malhotra)

Member (J)